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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 124/397-398/NCLT/AHM/2016 (New)  
C.P. No. 36/397-398/CLB/MB/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company: **Sphere Speciality Chemicab Pvt. Ltd.**

**V/s.**

**Newton Engineering & Chemicab Ltd. & Ors.**

Section of the Companies Act: **Section 397-398 of the Companies Act, 1956**

| <b>S.NO.</b> | <b>NAME (CAPITAL LETTERS)</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1.           |                               |                    |                       |                  |
| 2.           |                               |                    |                       |                  |

**ORDER**

None appeared for both parties.

None present for both parties in spite of serving notice and listed as last chance.

It appears that petitioner is not interested in prosecuting the matter.

Hence, petition is dismissed for default without costs.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19<sup>th</sup> day of April, 2017.